

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 220 OF 2019

Dated: 3rd October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

Talwandi Sabo Power Limited

.... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Akshat Jain
Pratyush Singh

Counsel for the Respondent(s) : Avinash Menon for R1
Anand K Ganesan
Swapna Seshadri
Amal Nair for R2

ORDER

Rejoinder shall be filed within three weeks.

List the matter on **03.12.2019**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK